

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2017
NAME OF THE PETITIONER(S) : ASHRAF ALI PATEL
NAME OF THE RESPONDENT(S) : PERAGO PROPERTY DEVELOPERS PVT LTD & 3ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SHAMEEM AHAMED

Counsel for Respondents



S.R. RAGHUNATHAN
ROHAN RAJASEKARAN
PREETHI. S. ARASU

Counsel for Petitioners



ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing a proposal in regard to appointment of Valuer for determining the shares of the company as specified in the prayers made in the CP. Time is extended at request with a direction to furnish a copy of the same prior to the next date of hearing. Put up on 11.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)